

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प. 19(1)न्याय/2010

जयपुर, दिनांक: 09.11.17

—:आज्ञा:—

Raj. J.S. (Legal) Section
6088
09/11/17
R.J.S. (Legal) Section

माननीय उच्च न्यायालय की अनुशंसा पर निम्नलिखित न्यायिक अधिकारियों को माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के नियम 43 के अनुसार वरिष्ठ सिविल न्यायाधीश संवर्ग से जिला न्यायाधीश संवर्ग में नियमित आधार पर पदोन्नत/नियुक्त किये जाने के आदेश एतद्वारा जारी किये जाते हैं :-

S.No.	Name of Officer Sarva Shri/Smt./Ms./Dr.
1	GANESHA RAM
2	RAJEEV KUMAR BIJLANI
3	SHAIL KUMARI SOLANKI
4	RANDHEER SINGH MIRDHA
5	SURYA PRAKASH PAREEK
6	NEERAJ KUMAR BHARDWAJ
7	MAHESH PUNETHA
8	BRAJESH KUMAR SHARMA
9	SURENDRA KHARE
10	PANKAJ NARUKA
11	VANDANA RATHORE
12	MUZAFFAR CHOUDHARY
13	DEEPAK DUBEY
14	PRADEEP KUMAR MODI
15	SALEEM BADAR
16	MEENAKSHI JAIN
17	RANJAN SINGH
18	PARVENDRA PAL SINGH
19	YOGESH SHARMA
20	AMIT SAHLOT
21	RAJESH JAIN
22	NAMITA DHAND NEE VASHISHTHA

Note :- 1. The placement of above officers would be made in cyclic manner as specified under Rajasthan Judicial Service Rules, 2010.

Sarva Shri Yogesh Kumar Gupta (Retd.) and Ajay Sharma are promoted/appointed as ADJ on regular basis in DJ Cadre under Rule 43 of RJS Rules, 2010 by placing their seniority above their juniors Sarva Shri Jitendra Singh & Sushil Kumar Parashar respectively by giving notional fixation of pay with their consequential seniority. The cyclic order dated 21.07.2016 is modified as per enclosed amended select list under Rule 42 of RJS Rules, 2010. The note appended below the enclosed amended select list is also approved.

साथ ही निम्नलिखित न्यायिक अधिकारियों को माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के नियम 15 के अनुसार वरिष्ठ सिविल न्यायाधीश संवर्ग से जिला न्यायाधीश संवर्ग में तदर्थ आधार

09/11/17

(Ad-hoc) पर पदोन्नत/नियुक्त किये जाने के आदेश एतद्वारा जारी किये जाते

है :-

S.No.	Name of Officer Sarva Shri/Smt./Ms./Dr.
1	RAMAVTAR SONI
2	TASNEEM KHAN
3	BALDEV RAJ BENIWAL
4	PURNIMA GAUR
5	SONIA BENIWAL
6	SHIV PRASAD TAMBOLI
7	AJEEJ KHAN
8	AJAY GODARA
9	MUKESH ARYA
10	MEGHNA JAIN
11	SHWETA GUPTA
12	VIKRAM SINGH
13	RAMPAL JAT
14	PRITI NAYAK
15	ESRAR KHOKHAR
16	SHIV KUMAR
17	SATISH CHANDRA GODARA
18	PREMLATA SAINI
19	SURENDRA SINGH SANDOO
20	DHOOKAL RAM KASWAN
21	KISHAN LAL CHAUDHARY
22	NEERJA DADHICH
23	ANU CHOUDHARY
24	ACHLA ARYA
25	SANDEEP KAUR
26	SUMAN GUPTA
27	MEENA AWASTHI
28	PREM RAJESH
29	RUBINA PARVEEN ANSARI
30	SAROJ CHOUDHARY
31	NEETU ARYA
32	AMAR VERMA

Encl. : Amended cyclic select list.

By Order of Governor

Coil 14
09/11/17
Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- विशिष्ट सहायक, माननीय विधि राज्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
- रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 10913 दिनांक 01.11.2017 के क्रम में।
- संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- संबंधित अधिकारी की निजी पत्रावली।
- रक्षित पत्रावली।

Amr
09.11.17
Joint Secretary, Law

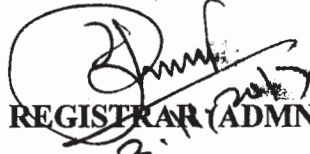
RAJASTHAN HIGH COURT, JODHPUR

No.Estt.(RJS)/B2(i)6/2017/ 11308

Date : 14.11.17

Copy forwarded to the following for information & necessary action:-

1. Sr. Deputy Registrar (Confidential)/All Deputy Registrars, Rajasthan High Court, Jodhpur.
2. A.O.J., Confidential/Vigilance/ Accounts (Loan & Advance)/ Building Cell/Subordinate Court (Estt.)/Statistics Section, Rajasthan High Court, Jodhpur.
3. Junior Accountant (Pension Cell)/Junior Accountant/D.E. Clerk /Leave Clerk/Misc. Clerk/T.P.Clerk/Service Book Clerk, RJS (Estt.) Section/Computer Cell, Rajasthan High Court, Jodhpur.
4. A.O.J., (Classification) (Web-site), Rajasthan High Court, Jodhpur/ Bench Jaipur.


REGISTRAR (ADMN.)
13